

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 297/2026

SARASWATI DEVI @ SURAATIYA

Appellant(s)

VERSUS

THE STATE OF UP

Respondent(s)

Date : 16-03-2026 This appeal was called on for hearing today.

For Appellant(s) :

M/S. Mukesh Kumar Singh And Co., AOR
Mr. Mukesh Kumar Singh, Adv.
Mr. Vinod Dubey, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. L. Sivaraman, Adv.
Mr. Jeetendra Kumar, Adv.
Ms. Kajal Rani, Adv.
Ms. Komal Singh, Adv.
Mr. Kadam Hans, Adv.
Mr. Savyasachi Dubey, Adv.
Mr. Vikash Kumar, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR
Mr. Murshlin Ansari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Only Memo of appearance has been filed by respondent
No.1. Let vakalatnama be filed as per rules.

Original records from the High Court as well as Trial
Court have not been received yet. Let a reminder be issued.

List again on 20.4.2026.

Let copy of the ROP be furnished to the concerned AOR
for information and compliance.

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SUJATA SINGH
Registrar